

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI.

RA No. 331/94 in
O.A. No. 1290/90.

Date of decision

Gaisa Ram

....Applicant.

Vs.

Union of India & others

.....Respondents.

ORDER

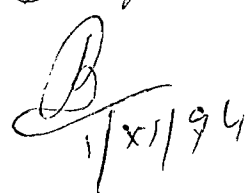
This is a Review Petition filed by the
applicant seeking review of order dated 8.8.1994.

2. ⁹
~~We~~ have gone through the Review Petition
and find that no case for review is made out. Review
Petition is accordingly dismissed by circulation.




(D.L. MEHTA)
VICE CHAIRMAN

(B.K. SINGH ;
AM

I agree

11/11/94